

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR PANKAJ BHANDARI

Petition(s) for Special Leave to Appeal (C) No(s). 36016/2013

BALMUNI & ANR.

Petitioner(s)

VERSUS

COMMISSIONER, VARANASI MANDAL & ORS.
(with interim relief and office report)

Respondent(s)

Date : 27/10/2014 This petition was called on for hearing today.

For Petitioner(s)

Mr. S. N. Bhat, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Service report is awaited from the Trial Court in respect
of respondent Nos.4 to 7.

List again on 17.12.2014.

(PANKAJ BHANDARI)
Registrar